

unfortunately subject to pilferage. All efforts are made to replace the shortages at the originating and terminating stations during routine maintenance.

(c) Speeding up of 137/138 Chattisgarh Express is not feasible as it would require withdrawal of halts which will be resented by the present users.

Completion of Karur-Dindigul Line

4424. SHRI ERA ANBARASU : Will the Minister of RAILWAYS be pleased to state :

(a) the reasons for not indicating the anticipated date of completion of Karur-Dindigul Broad Gauge line in the explanatory memorandum of the 1982-83 Railways Budget while for all other new projects the date of completion has been indicated ; and

(b) the total amount spent so far on this project and by what time this project will be completed ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) In the Explanatory Memorandum for 1982-83, the anticipated dates of completion have not been indicated in respect of all those new line projects where there was difficulty regarding availability of funds, in view of the overall constraints of resources.

(b) The total amount spent so far is Rs. 7.25 crores. Phase-I Stage (i) of the project from Tuticorin to Tirunelveli is expected to be opened in 1985. The date of completion of the entire project will, however, depend on the availability of resources and allotment of funds from year to year.

Pay Scales of Store Inspectors

4425. SHRI R.L.P. VERMA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Railway Board while restructuring Group 'C' and 'D' cadres, shipping Inspectors redesignated as stores Inspectors have been recommended scale of pay of Rs. 700-900 ;

(b) If so, the facts thereof ;

(c) what action has been taken on the joint representation of the Inspectors ; and

(d) If no action has been taken, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI A.B.A. GHANI KHAN CHOU-DHURY) : (a) to (d) The category of Shipping Inspectors was recommended by the III Pay Commission the highest scale of Rs. 550-750. However, while restructuring the cadre, orders issued in 1976 erroneously indicated the scale of Rs. 700-900 as being available to this category on the Eastern Railway. While rectifying the mistake staff who were incorrectly allotted this grade were permitted to continue to enjoy the grade as a personal concession. There has been no change in the designation of Shipping Inspectors as Stores Inspectors. The demand of Shipping Inspectors interalia, for allotment of the grade of Rs. 700-900 or an equivalent grade to the category will have to be considered by the IV Pay Commission which has been appointed by the Government to go into the revision of pay scales etc. of Central Government employees including Railway employees.

Setting up more Drug Testing Laboratories

4426. SHRI A. K. BALAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government have any proposal to set up more drug testing laboratories ; and

(b) how many States have set up adequate drug testing facilities in the country so far ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE. (KUMARI KUMUDBEN M. JOSHI) : (a) No.

(b) The States of Gujarat, Maharashtra, Karnataka and Tamil Nadu have facilities for testing all categories of drugs and the States of Andhra Pradesh, Bihar, Madhya Pradesh, Orissa, Punjab, West Bengal, Rajasthan, Haryana and Kerala have limited facilities for testing certain categories of drugs.

12.00 hrs.

श्री मनी राम बागड़ी (हिसार) : अब तो क्वेश्चन भावर खत्म हो गया है। मैं यह कहना चाहता हूँ कि मंडल कमीशन की जो रिपोर्ट है, उस में इतनी देर हो गई है कि अब देश इस को बदस्त नहीं कर सकता। (अ्यबधान)...

अध्यक्ष महोदय : मेरी बात सुनिये। इस में मसला इतना ही है कि मेरे बस में जो था, वह मैंने करवा दिया है। अब अगर इस में और वाद-विवाद करना चाहते हों, तो इसको बिजनंस एडवाइजरी कमेटी की मीटिंग में रख देंगे और अगर वहाँ यह तय हो जाए कि बहस की जाए, तो मुझे कोई एतराज नहीं है। आगे भी बहुत करवाया है। चार दफा करवाया है। और चाहो तो कर लो। जो मेरे बस में था, वह मैंने कर दिया और बाकी आप जानें और गवर्नमेंट जाने।

SHRI CHANDRAJIT YADAV (Azamgarh) : I must say that we are very grateful to you that you have given the maximum opportunity so far as you are concerned. But I want to know one thing from you. Mr. Venkataraman, the former Home Minister, is here. He also made a categorical statement on the floor of the House, and Mr. Sethi has made it several times. If you go through the records of the House, if you go

through the proceedings of this House, you will find that Government have made categorical statements. And this is the unanimous view of almost the whole House. If they do not implement this, then what is the course left to us? Is there any course left to us? After all, what is the sanctity of parliament? It is the biggest forum.

अध्यक्ष महोदय : एक दफा और कर लो।

You can have another discussion,

SHRI CHANDRAJIT YADAV : Why don't you ask the Minister what they want to do? (Interruptions)

अध्यक्ष महोदय : आप यह क्या कर रहे हैं। आप अपने स्थान पर खड़े हों। यह अच्छा नहीं लगता है कि आप इस तरह से खड़े हों।

PROF. MADHU DANDAVATE (Rajapur) : I am rising on a point of order on this. I again want to draw your attention to the fact that there are certain provisions of the Constitution...

अध्यक्ष महोदय : उस दिन भी किया था।

PROF. MADHU DANDAVATE : I am coming to another point. Further interpretation of that Article 340, proviso (3), of the Constitution says :

"The President shall cause a copy of the report so presented together with a memorandum explaining the action taken thereon to be laid before each House of parliament."

You had said last time, "We have already asked the Government to let us know what they are doing". The Constitution categorically says that action-taken report has to be laid on the Table of the House. How much latitude would you like to